HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 3259/2026
Dated: 11/05/2026

- NOTICE -

Vide earlier Notice bearing No. N-3241/2026 dated-08/05/2026 (available on official website), the dates for hearing of urgent matters/fresh matters by His Lordship **Hon'ble Shri Justice Rajnish R. Vyas**, during the 1st Part of Summer vacation i.e. from 11/05/2026 to 17/05/2026 (Tuesday the 12th May 2026 & Friday the 15th May 2026) are informed.

In addition to the aforesaid notice, as per directions of His Lordship, it is hereby notified for the information of the Advocates and the parties in person at the High Court of Judicature at Bombay, Nagpur Bench, Nagpur for the sitting of Hon'ble Court will be from 12/05/2026 to 15/05/2026 (From 11.00 a.m. to 01.00 p.m.in Court Hall "A", "A" Chamber).

11th May, 2026.

Sd/-
Registrar
I/c.(Judicial)

Copy forwarded with compliments for information to :-

1) The Hon'ble Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Joint Director, J.O.T.I., Nagpur.
7) The Hon'ble Principal District & Sessions Judge, Nagpur, Buldhana,Yavatmal, Akola, Amravati, Chandrapur, Gadchiroli, Washim, Wardha, Bhandara, Gondia, with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
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Sd/-
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I/c.(Judicial)